

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA  
UNSTARRED QUESTION NO. 1791  
ANSWERED ON 07.08.2024

**Examinations conducted by NTA**

1791. SHRI JAWHAR SIRCAR:

Will the Minister of EDUCATION be pleased to state:

- (a) the present position regarding each of the examinations that were conducted or scheduled to be conducted by the National Testing Agency (NTA) this year;
- (b) the manner in which students are affected by delays and uncertainties and what is the delay in each case vis-à-vis last year's dates;
- (c) whether criminal action has been taken in the concerned criminal cases of sale and leak of answers;
- (d) the details of Dr. K. Radhakrishnan Committee suggestions on NTA; and
- (e) whether Government is considering to decentralise exams for non-central institutions to States?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)**

(a) & (b) Since its inception in the year 2018, NTA has conducted over 240 examinations involving over 5.4 crore candidates. During the year 2024, the major examinations conducted by NTA for admission to Higher Education Institutions include JEE(Main) Session I & II, CUET(PG), CUET(UG), NEET(UG) etc. The results of all the aforesaid examinations have been declared.

The cases where examinations were postponed/cancelled as a whole is attached as **Annexure**.

(c) to (e) After the conduct of NEET(UG) 2024 Examination by the National Testing Agency (NTA) on 5th May, 2024, certain cases of alleged irregularities/cheating/malpractices were reported. The Ministry of Education asked the Central Bureau of Investigation to conduct a comprehensive investigation into the entire gamut of alleged irregularities including conspiracy, cheating, breach of trust etc. w.r.t. the NEET(UG) 2024 Examination. The Hon'ble Supreme Court in WP(Civil) 335/2024 and connected matters vide judgement dated 2nd August, 2024 has observed in para 84 that "Hence, sufficient material is not on record at present which indicates a systemic leak or systemic malpractice of other forms. The material on record does not, at present, substantiate the allegation that there has been a widespread malpractice which compromised the integrity of the exam." In compliance of the earlier order of the Supreme Court dated 23rd July, 2024 in the same case, the revised result of NEET(UG) 2024 Examination has been declared on 26th July, 2024.

In order to suggest effective measures for transparent, smooth and fair conduct of examinations by NTA, the Ministry of Education has constituted a High-Level Committee of Experts on 22.06.2024 for making recommendations on Reforms in mechanism of examination process, Improvement in Data Security protocols and Structure and functioning of National Testing Agency. The Committee comprises of the following experts:

1	Dr. K. Radhakrishnan, Former Chairman, ISRO and Chairman BoG, IIT Kanpur.	Chairman
2	Dr. Randeep Guleria, Former Director, AIIMS Delhi.	Member
3	Prof. B J Rao, Vice Chancellor, Central University of Hyderabad.	Member
4	Prof. Ramamurthy K, Professor Emeritus, Department of Civil Engineering, IIT Madras.	Member
5	Shri Pankaj Bansal, Co-Founder, People Strong and Board Member- Karmayogi Bharat.	Member
6	Prof. Aditya Mittal, Dean Student Affairs, IIT Delhi	Member
7	Shri Govind Jaiswal , Joint Secretary, Ministry of Education, Govt. of India	Member Secretary

The Committee has also co-opted two more members i.e., Prof. Amey Karkare, Professor of Computer Science and Engineering, IIT Kanpur and Dr. Debapriya Roy, Assistant Professor, IIT Kanpur. The Hon'ble Supreme Court in WPC 335/2024 and connected matters, Judgement dated 2nd August, 2024 has expanded the remit of the aforesaid Committee and assigned additional tasks in the fields of Examination Security and Administration, Data Security and Technological Enhancements, Policy and Stakeholder engagement and Support and Training. The Hon'ble Court has also said that in view of the expanded remit of the committee, Report of the Committee shall be submitted to Ministry of Education by 30th September, 2024.

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**ANNEXURE REFERRED IN THE REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1791 ANSWERED ON 07.08.2024 ASKED BY SHRI JAWHAR SIRCAR, HON'BLE MEMBER OF PARLIAMENT REGARDING "EXAMINATIONS CONDUCTED BY NTA"**

**Examinations have been Postponed/Cancelled in the Year 2024**

<b>S.No.</b>	<b>Year</b>	<b>Name of Examination</b>	<b>Reasons for Postponement/Cancelation</b>	<b>Current Status</b>
1	2024	NCET, 2024	Initially scheduled on 12 <sup>th</sup> June, 2024. Postponed due to technical issues	Examination successfully conducted on fresh date i.e. 10 <sup>th</sup> July, 2024
2	2024	CSIR, 2024	Initially scheduled from 25.6.24 to 27.06.24. Postponed due to logistical issues	Examination successfully conducted on fresh dates i.e. 25 <sup>th</sup> to 27 <sup>th</sup> July, 2024
3	2024	UGC NET, June, 2024	Initially conducted on 18.6.24. Cancelled to ensure transparency and sanctity of examination process on receipt of certain inputs.	Examination scheduled to be conducted on fresh dates i.e. between 21 <sup>st</sup> August to 4 <sup>th</sup> September, 2024

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